

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5066
ANSWERED ON:26.04.2002
POST MATRIC SCHOLARSHIP
GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI;SHASHI KUMAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State Government of Karnataka has submitted a proposal for Centrally sponsored Scheme-Post Matric Scholarship to Scheduled Caste students for release of Central Assistance during 2000-01 under reference SWD 380 SEW2000, dated August 3, 2000 to the Union Government;
- (b) if so, whether the expenditure under this scheme over and above the committed liability of the State Government will have to be met by the Union Government;
- (c) whether under this scheme, the Union Government have been requested by the State Government of Karnataka to release the share of Rs. 1101.07 lakhs;
- (d) if so, whether the Union Government have released the amount;
- (e) if not, the reasons for the same; and
- (f) the time by which it is likely to be released?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) to (c) Yes, Sir.

(d) Admissible Central Assistance amounting to Rs. 1111.61 lakhs for Scheduled Caste students for the year 2000-01 was released to Government of Karnataka vide letter dated 8-1-2001.

(e)&(f) Does not arise.